

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 484
TO BE ANSWERED ON THE 7th February 2022
RECESSION IN THE AVIATION INDUSTRY

484. SMT GEETA ALIAS CHANDRAPRABHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of average number of flights during the last five years, year-wise;**
- (b) whether the impact of recession due to the pandemic is visible on aviation industries too, if so, the efforts made by Government to bring possible boom post the recession; and**
- (c) the details of the steps taken by Government to increase the number of flights to cater to the needs of the aviation industry keeping in view the number of passengers?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))**

(a): Details of the scheduled departures of the scheduled Indian operators for the last five years is attached at Annexure.

b) & (c): Consequent to spread of COVID-19 pandemic, airline operations were suspended in March, 2020 in the country. Based on the improvement in COVID situation and evolving safety measures, a calibrated resumption of domestic operations were allowed in May 2020 with various protocols for safe air travel. After assessing the situation and passenger demand for air travel, from time to time the capacity restrictions on domestic operations have been lifted with effect from 18.10.2021. Steps taken by the Government to improve air connectivity, are as under:

i) Covid guidelines/protocols for the Airline are framed in consultation with Ministry of Health & Family Welfare (MoHFW) and

Ministry of Home Affairs (MHA) to boost confidence of the air travellers during COVID-19 pandemic.

ii) Facilitation of air travellers through e-boarding, web check-in, contactless dropping of baggage, etc.

After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market was deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate across the country subject to compliance with the extant guidelines in this regard. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines.

Annexure

Statement referred to in the reply of for Rajya Sabha Unstarred Q.No. 484 to be answered on 07-02-2022.

DEPARTURE OF SCHEDULED INDIAN AIRLINES FOR LAST FIVE YEARS		
(IN NUMBERS)		
FY	DEPARTURES	
	DOMESTIC	INTERNATIONAL
	SCHEDULED	SCHEDULED
2017-18	9,22,339	1,50,788
2018-19	10,54,821	1,63,287
2019-20	10,54,823	1,47,399
2020-21 (P)	4,90,546	NIL
2021-22 (P)*	5,28,061	NIL
<i>P- Provisional</i>		
<i>* (Upto December 2021)</i>		